[4 August, 2006]

- (v) Government has rationalized release of foodgrains under the SGRY and Special component of SGRY.
- (vi) a decision has been taken to import 35 lakh MTs of wheat.
- (vii) The allocation of wheat for the Above Poverty Line (APL) category has been rationalized to each State's average offtake for the last 3 years or the last year's off-take, whichever was lower.

Modified procurement policy

1223. SHRI SYED AZEEZ PASHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government are considering a proposal to adopt a modified procurement policy which seeks to provide market rates to the farmers instead of minimum support price; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) and (b) A proposal to purchase foodgrains at a rate higher than the MSP has been formulated in the Department of Food and Public Distribution, to ensure that the required quantity of foodgrains are procured to meet the commitments under the TPDS and other foodgrains based Welfare Schemes.

Setting up of district level committees of Consumer Protection Council

1224. SHRI N.R. GOVINDARAJAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether district level committees of Consumer Protection Council have been set up in many States;

(b) if so, the details thereof, State-wise;

(c) the steps taken by Government to set up such committees in all the States of the country; and